

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

File No.1/Judicial/Misc./TDSAT/2026

Dated: 20th May, 2026

NOTICE

It is hereby informed to all Advocates/parties that the Hon'ble Tribunal shall sit in Hybrid Mode with effect from 21.05.2026 till 29.05.2026.



Deputy Registrar

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